

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2940 of 2020

Harihar Mishra @ Hari Har Mishra

...Petitioner

-V e r s u s-

The State of Jharkhand & Anr.

... Opp. Parties

**CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner :- None

For the State :- Mr. Rakesh Ranjan, A.P.P.

02/09.09.2020

The present case is taken up through video conferencing.

No one appears on behalf of the petitioner whereas Mr. Rakesh Ranjan, learned A.P.P., is present on behalf of the State of Jharkhand.

Issue notice to the opposite party no. 2 under registered cover with A/D for which requisites etc. must be filed within a period of two weeks.

Put up this case after six weeks under the appropriate heading.

**(Rajesh Shankar, J.)**

Ritesh/